Extension of validity period to SEZ developers

*275.SHRI GIREESH KUMAR SANGH:

SHRI SANTOSH BAGRODIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that the Special Economic Zone (SEZ) developers have been seeking the extension of validity period;
 - (b) if so, the details of such SEZs and the reasons for seeking extension;
 - (c) whether Government has evolved any guidelines for granting extension; and
 - (d) the number of SEZ developers granted extension so far and on what conditions?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a), (b) and (d) Requests for extension of the validity period have been received from seventy four SEZ developers mainly citing the global economic slowdown/delay in getting various approvals from the State Government(s), as grounds for extension. Fifty three SEZ developers have since been granted extension of one year subject to the same terms and condition as envisaged in the original approval.

(c) The Board of Approval considers all such requests having regard to the provisions of the SEZ Act, 2005 and the SEZ Rules, 2006.

Starting medical colleges under ESIC

*276.SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Employees' State Insurance Corporation (ESIC) has decided to start medical colleges in various States to improve the specialized health care and post more doctors to cater to the needs of ESIC;
 - (b) if so, the details thereof;
- (c) whether Government has any plan to made ESIC or Employees Provident Fund a Social Security Authority; and
 - (d) if so, the details thereof?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (d) The Employees' State Insurance Corporation has decided to start Medical Colleges to meet the shortage of Staff of medical as well as para-medical categories with the aim of improving the standard of medical care to the Insured Persons and their families. Details of the proposed Medical Institutions are given in the Statement (see below).

At present, Government has no plan to make ESIC and EPFO a Social Security Authority.

Statement

Proposed ESI Medical Institutions in the Country

25		,			
s.No.	States		Institutions		Attached ESI Hospital
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-	Andhra Pradesh	PGIMSR	Medical College		Sanath Nagar, Hyderabad
2.				Dental College	Nacharam, Hyderabad
္	Bihar		Medical College		Hospital to be set up in Patna.
4.	Gujarat	ī	Medical College	Dental College	Naroda, Ahmedabad
5		PGIMSR			Bapu Nagar, Ahmedabad
0	Haryana		Medical College		ESI Hospital, NH-3, Faridabad
7	Himachal		Medical College		Hospital to be set up in Mandi
	Pradesh				
œ	Karnataka	PGIMSR	Medical College		Rajaji Nagar, Bangalore
9		PGIMSR			Indira Nagar, Bangalore
10	Kerala		Medical College		Paripally, Kollam
=======================================				Dental College	Ezhukone, Kollam
12.	Madhya Pradesh		Medical College	Dental College	Nanda Nagar, Indore
13.	Maharashtra	PGIMSR	Medical College		Mulund & Thane, Mumbai
7		PGIMSR			Andheri (East) Mumbai
<u>ਨ</u> .		PGIMSR			Parel, Mumbai

Manicktala, Kolkata			PGIMSR		27
Baltikuri, Kolkata		Medical College			26.
Joka, Kolkata	Dental College	Medical College	PGIMSR	West Bengal	25.
Pandu Nagar, Kanpur	Dental College			Uttar Pradesh	24.
Coimbatore, Tamil Nadu		Medical College			23.
Ayanavaram, Chennai			PGIMSR		22.
K.K. Nagar, Chennai		Medical College	PGIMSR	Tamil Nadu	21.
Hosp. to be set up in Alwar		Medical College		Rajasthan	20.
Bharat Nagar, Ludhiana	Dental College			Punjab	79.
Rohini, Delhi	Dental College				18.
Basaidarapur, New Delhi		Medical College	PGIMSR	New Delhi	17.
Vashi, Navi Mumbai	Dental College				∂.
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